

(c) whether any plan has been formulated to promote domestic and Foreign Direct Investment in atomic energy sector; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) No, Sir. Equity investment by Government of India in production of atomic energy is sufficient.

(b) Does not arise in view of (a) above.

(c) and (d) As regards domestic investment, the Finance Minister in his budget speech in Lok Sabha on 29.02.2016 had stated *"Government is drawing up a comprehensive plan, spanning next 15 to 20 years, to augment the investment in nuclear power generation. Budgetary allocation up to ₹ 3,000 crore per annum, together with public sector investments, will be leveraged to facilitate the required investment for this purpose."*

There is no proposal to promote Foreign Direct Investment in nuclear power generation as the present policy (Consolidated FDI Policy of Government) puts atomic energy in the list of prohibited sectors.

Leakage of radiation at nuclear plants

2057. SHRI K. R. ARJUNAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that in some of the nuclear plants across the country, cases of leakage of radiation at minor level has been reported;

(b) if so, the details thereof;

(c) whether it is also a fact that Government has asked all the nuclear stations to take precautionary measures to prevent leakages; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) No, Sir.

(b) to (d) Do not arise.